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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 149/7/NCLT/AHM/2017

Coram:

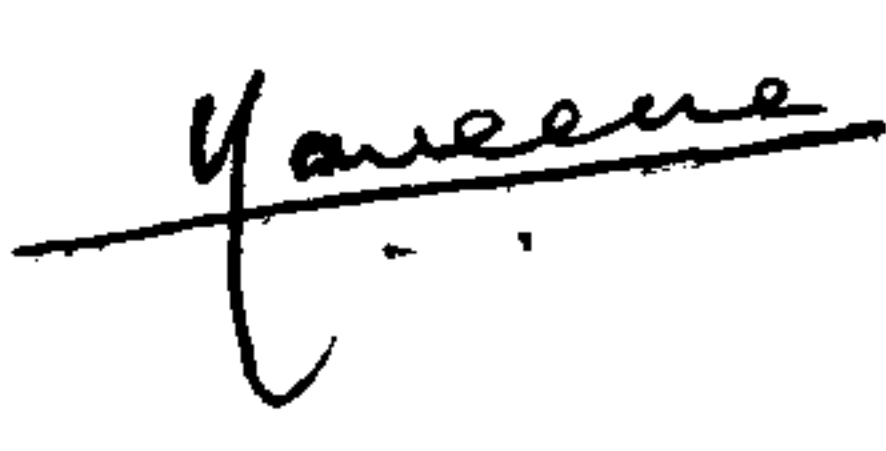
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017**

Name of the Company: Bank of Baroda
V/s.
Varia Engineering Work Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ANIMESH ANIMESH BISHT	Advocate for Financial Creditor		
2.	NAVEENA VARGHESE			

(1/b) Cyril Amarchand Mangaldas.

ORDER

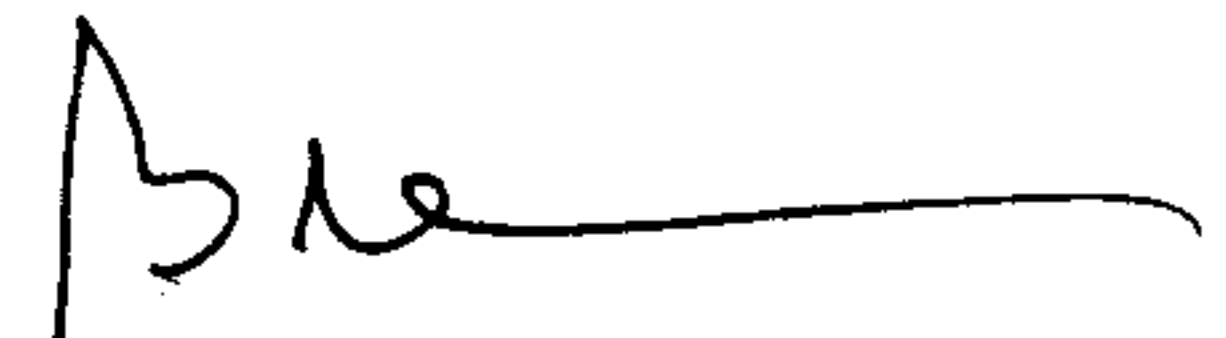
Learned Advocate Mr. Animesh Bisht with Learned Advocate Ms. Naveena Varghese present for Financial Creditor/Petitioner. None present for Respondent.

Proof of service of copy of application filed.

Proof of service of notice of date of hearing filed.

Respondent shall file its objections, if any on or before 24.11.2017 serving a copy in advance to other side.

List the matter on 24.11.2017 for objections of Respondents, if any and for hearing before admission.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of November, 2017.